

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518
CP No.- 50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Ltd.

V/s.

ROC, (NCT of Delhi & Haryana)

....Applicant

....Respondent

SECTION

U/s 66 (1)(b)(ii)

Order delivered on 26.10.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI AVINASH K. SRIVASTVA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Shankari Mishra for RD

ORDER

Due to paucity of time, the matter stands adjourned to **11.11.2021**.


for (Court Officer)